

**Notification No. 98 / 2006 - Customs  
(N.T)**

**5<sup>th</sup> September, 2006.**

**S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Amritsar, to act as -**

- (i) the Commissioner of Customs, Kandla (Gujarat), and**
  
- (ii) the Commissioner of Customs Kolkata,**

**for the purposes of adjudicating the matters relating to show cause notice pertaining to M/s. King Exports, C-142, Focal Point, Phase-V, Ludhiana and others issued, vide, DRI. F.No. 856(30)/LDH/2004/58-72, dated 31st March, 2005 by the Additional Director General, Directorate of Revenue Intelligence, Ludhiana Regional Unit, 51-D, Sarabha Nagar, Ludhiana.**

**F.NO.437/ 28 /2006-Cus.IV**